

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB) 2800/(MB) /2018

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 21.8.2019

NAME OF THE PARTIES: Supreme Transport Organisation Pvt Ltd
V/s
Enviiro Bulkk Handling Systems Pvt Ltd

Section 9 of the Bankruptcy and Insolvency Act, 2016

ORDER

32. **C.P.(IB)-2800(MB)/2018**

No one responds from either side. The petition is dismissed in default
of the parties.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)